NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

APPLICATION NUMBER

PETITION NUMBER

: TCP/106/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

D.H. Arvindhlandian

Sr. Advocate Confor Applicant Saivil

Saivihani

Reepa Mariappan

Deepay

goe Adv. B. Shanaraj

ORDER

Counsel representing both parties are present. Heard argument in CA-190/2012.

Order is reserved.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

